|         | Annexure 5  |         |                 |                |                            |                 |                        |                    |                   |                    |                 |                 |  |  |
|---------|---|---------|-----------------|----------------|----------------------------|-----------------|------------------------|--------------------|-------------------|--------------------|-----------------|-----------------|--|--|
|         | Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 30th September, 2022 |         |                 |                |                            |                 |                        |                    |                   |                    |                 |                 |  |  |
|         |   |         |                 |                |                            |                 |                        |                    |                   |                    |                 |                 |  |  |
|         | List of operational creditors (Workmen)   |         |                 |                |                            |                 |                        |                    |                   |                    |                 |                 |  |  |
|         | (Amount in Rs.)   |         |                 |                |                            |                 |                        |                    |                   |                    |                 |                 |  |  |
| SI. No. | Name of   | Name of | Details of c    | laim received  | Details of claims admitted |                 |                        | Amount of          | Amount of any     | Amount of claim    | Amount of claim | Remarks, if any |  |  |
|         | authorised  | workman |                 |                |                            |                 |                        | contingent claim   | mutual dues, that | under verification | not admitted    |                 |  |  |
|         | representativ   |         |                 |                |                            |                 |                        |                    | may be set off    |                    |                 |                 |  |  |
|         | e, if any   |         |                 |                |                            |                 |                        |                    |                   |                    |                 |                 |  |  |
|         |   |         | Date of receipt | Amount claimed | Amount of claim            | Nature of claim | Whether related party? | % voting share in  |                   |                    |                 |                 |  |  |
|         |   |         |                 |                | admitted                   |                 |                        | CoC, if applicable |                   |                    |                 |                 |  |  |
|         |   |         |                 |                |                            |                 |                        |                    |                   |                    |                 |                 |  |  |
| 1       | N.A.  |         |                 |                |                            |                 |                        |                    |                   |                    |                 |                 |  |  |